

the Government. Crucially, with demand fast exceeding supplies, the prices of these commodities are bound to increase.

The Government has been failing to curb the massive speculation that has been yet another cause of this spurt in the price of essentials. Several market players have intervened both in the spot markets and futures markets, wherever such intervention in futures market is possible and build up huge positions. This has suddenly perked the demand for these products and in turn has been a further trigger for the price rise. I urge the Government to clarify on the steps taken on tackling the near drought like condition prevailing in the country, bringing down the inflation of essential commodities, notably food items, curbing speculation in these items of mass consumption, reviving the Essential Commodities Act and completely scrapping the futures market.

SHRI S. ANBALAGAN (Tamil Nadu): Sir, I associate myself with this subject.

Concern over scarcity of pure drinking water in the country

डा. प्रभा ठाकुर (राजस्थान) : उपसभापति जी, जल हर मनुष्य की मूलभूत आवश्यकता है। सभी इस बात से परिचित हैं कि हर प्राणी, वनस्पति, कृषि या मनुष्य के जीवन के लिए हवा के बाद पानी ही पहली जरूरत है। हवा, जल तथा सूर्य का प्रकाश मनुष्य तथा अन्य प्राणियों को उनके जीवन के लिए प्रकृति की देन है।

अतः हर मनुष्य का उन पर जन्मजात अधिकार है, किंतु, अफसोस की बात है कि आज बोटलों में बंद मीठा और स्वच्छ पेयजल, दूध से अधिक महंगे दामों पर बिक रहा है, जो आम आदमी या गरीब ग्रामीण आदमी नहीं खरीद सकता।

अतः देश के अनेक क्षेत्रों में लोग अशुद्ध अथवा फ्लोराइड युक्त जल तक पीने के लिए विवश हैं, जिसके कारण कई लोग अकारण अनेक प्रकार की बीमारियों के शिकार होकर पीड़ा भोगते हैं, जिसकी महंगी चिकित्सा भी वे ठीक प्रकार से कराने में समर्थ नहीं होते हैं।

अतः मेरा सरकार से अनुरोध है कि समुद्री जल को मीठा बनाने वाले कारखाने समुद्री तटों के आसपास स्थापित किए जाएं। मेरी जानकारी के मुताबिक एक लीटर समुद्री जल को पीने योग्य मीठा तथा स्वच्छ बनाने में लगभग 80 पैसे की लागत आती है। यदि यह सही है तो सरकार स्वयं ऐसे कारखाने लगवाए तथा आम आदमी को डेढ़ या दो रुपए की कीमत में एक लीटर स्वच्छ पेयजल उपलब्ध कराए ताकि आम आदमी अनेक बीमारियों से बच सके तथा स्वच्छ जल पी सके।

Demand to make yoga and naturopathy accessible to every village

श्री श्रीगोपाल व्यास (छत्तीसगढ़) : उपसभापति जी, भारत की अधिकांश आबादी ग्रामों में रहती है और बड़ी संख्या में यहां के लोग गरीब हैं। आधुनिक चिकित्साएं ज्यादातर बड़े नगरों व कस्बों में उपलब्ध हैं। इनमें परीक्षण व इलाज बहुत खर्चीला होता है। गरीब लोग इतना खर्च नहीं कर सकते। सभी जानते हैं कि योग व प्राकृतिक चिकित्सा में दवाओं का उपयोग नहीं होता, पर जीवन शैली में सुधार लाकर, प्रकृति प्रदत्त हवा, पानी, मिट्टी आदि का उपयोग करके सरल चिकित्सा होती है। मुझे ज्ञात हुआ है कि वर्तमान में इनके लिए अलग आबंटन नहीं होता एवं देश में केवल 3 केन्द्रों ने सरकार की सहायता का उपयोग किया है।

मेरा निवेदन है कि ग्रामीण स्वास्थ्य मिशन योजना में योग व प्राकृतिक चिकित्सा के लिए अलग से आबंटन हो, ताकि प्रशिक्षित चिकित्सकों से युक्त केन्द्र खोलने के लिए व्यापक प्रेरणा व प्रोत्साहन मिले और गरीब ग्रामवासियों को इन सरल व सुलभ पद्धतियों का लाभ पहुंचाया जा सके।

**Demand to grant fellowships to muslim students on par with
S.C./S.T. under Rajiv Gandhi Fellowship Scheme**

SHRI SYED AZEEZ PASHA (Andhra Pradesh): Sir, in the recent observations and recommendations of the Justice Rajender Sachar Committee, it is mentioned that Muslims are educationally, socially and economically backward. Most of the Muslim youngsters are not able to continue their studies in all fronts, that is, school, higher and technical education, particularly in higher education due to financial problems. In view of the above facts, I request you to provide financial assistance to Muslims who are pursuing higher studies in Post Graduation for M.Phil., Ph.D., M.Tech., etc., through UGC/CSIR.

It is to be noted that recently the Government of India has started a new fellowship through UGC to SCs/STs under the head of Rajiv Gandhi Fellowship for SC/ST students without appearing in UGC/CSIR National Eligibility Test. On the same grounds and same guidelines, I request that the Government should initiate steps to provide fellowships in the present Budget to Muslims to provide equal opportunities to poor Muslims for continuing their higher education.

I also request and suggest that this fellowship should be named after the first Education Minister and founder of the University Grants Commission, Maulana Abul Kalam Azad. This will be appreciated by the Muslims throughout the country.

I request the Government to initiate action to implement this fellowship from this academic year itself.

Demand to simplify the process of issuing loans to the micro, small and medium enterprises in the country

SHRI B.S. GNANADESIKAN (Tamil Nadu): Sir, I would like to bring to the notice of the Government the declining situation of micro, small and medium enterprises sector and request for providing special package simplifying the procedures for the issue of loans to micro small and medium enterprises as a step for boosting this sector. MSME sector has made a significant contribution to industrial production and is vital to the country's economy. Over 300 million people are getting employment directly or indirectly in 12.8 million MSMEs in the country. It accounts for about 39 per cent of manufacturing output, 33 per cent of exports, and 6 per cent of the GDP. This sector has been affected by the economic meltdown. The global financial situation continues to remain uncertain and resultantly this sector is also facing a build up of a large inventory and delayed payments. The nationalised banks and State financial institutions do not consider giving loans to the MSE sector under the Credit Guarantee Fund Trust Loan Scheme, which is free from collateral security for loans up to Rs. One crore. The GDP contribution of MSME sector is equivalent to